

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| <b>S. No</b> | <b>Matter No.</b>  | <b>Cause Title</b>   | <b>DFR No. &amp; Date</b>        | <b>Defect cured on</b> | <b>Caveat (if any)</b> | <b>To be listed on</b>                   |
|--------------|--|--|----------------------------------|------------------------|------------------------|--|
| <b>1.</b>    | <b>IA 509/19 in DFR No 4981/19</b> (IA 509/19 - Delay in filing)   | Uttar Haryana Bijli Vitran Nigam Limited & Anr. Vs. Adani Power (Mundra) Limited & Ors.  | 4981/2018<br>Dated<br>17/12/2018 | 25/03/2019             |                        | <b>08/04/2019</b><br><br><b>Court-I</b>  |
| <b>2.</b>    | <b>IA 522/19 in DFR No 5084/18</b> (IA 522/19 – Delay in filing)   | Essar Steel India Limited Vs. Dakshin Gujarat Vij Company Limited & Ors.   | 5084/2018<br>Dated<br>24/12/2018 | 25/03/2019             |                        | <b>08/04/2019</b><br><br><b>Court-II</b> |
| <b>3.</b>    | <b>A No 118/19 &amp; IA 525/19</b> (IA 525/19 - Exemption from filing certified copy)                        | Chalet Hotels Limited & Anr. Vs. Maharashtra Electricity Regulatory Commission & Anr.  | 190/2019<br>Dated<br>14/01/2019  | 26/03/2019             |                        | <b>08/04/2019</b><br><br><b>Court-I</b>  |
| <b>4.</b>    | <b>A No 119/19</b>   | South East U.P. Power Transmission Company Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.                     | 392/2019<br>Dated<br>25/01/2019  | 26/03/2019             |                        | <b>08/04/2019</b><br><br><b>Court-II</b> |
| <b>5.</b>    | <b>A No. 120/19 &amp; IA 530/19</b> (IA 530/19 – Exemption from filing certified copy of the impugned order) | The Bonafide Himachalis Hydro Power Developers Association Vs. Himachal Pradesh State Electricity Regulatory Commission & Ors. | 155/2019<br>Dated<br>11/01/2019  | 27/03/2019             |                        | <b>09/04/2019</b><br><br><b>Court-I</b>  |
| <b>6.</b>    | <b>A No. 121/19</b>  | North Eastern Electricity Power Corporation Limited Vs. Assam Power Distribution Company Limited & Ors.                        | 14/2019<br>Dated<br>02/01/2019   | 27/03/2019             |                        | <b>09/04/2019</b><br><br><b>Court-II</b> |
| <b>7.</b>    | <b>IA 531/19 in DFR No. 241/19</b> (IA 531/19 – Delay in filing)   | M/s. Synergy Steels Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.   | 241/2019<br>Dated<br>17/01/2019  | 28/03/2019             |                        | <b>09/04/2019</b><br><br><b>Court-I</b>  |
| <b>8.</b>    | <b>A No. 122/19</b>  | Ultratech Cement Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.  | 119/2019<br>Dated<br>09/01/2019  | 29/03/2019             |                        | <b>09/04/2019</b><br><br><b>Court-II</b> |

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|-----------|---------------------|--|----------------------------------|------------|--|---|
| <b>9.</b> | <b>A No. 123/19</b> | ITC Limited Vs. Jaipur Vidyut<br>Vitran Nigam Limited & Anr. | 5142/2018<br>Dated<br>31/12/2018 | 29/03/2019 |  | <b>10/04/2019</b><br><br><b>Court-I</b> |
|-----------|---------------------|--|----------------------------------|------------|--|---|

**Dated: 04/04/2019**

**Sd/-  
Dy. Registrar**